

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 18<sup>th</sup> December, 2019*

No.HC.VII-39/2019/ **7450** /A. On his release from the Gauhati High Court, Guwahati, Shri Robin Phukan, Registrar General, Gauhati High Court, Guwahati, is transferred and posted as District and Sessions Judge, Jorhat, vice Shri Madhurya Narayan transferred.

Shri Phukan will hand over charge of his Office to Shri Raktim Duarah, Registrar General designate, Gauhati High Court, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ **7451** /A. Shri Imtiaz Ali, Special Judge, CBI, Addl. Court No.2, Assam, Chandmari, Guwahati, is posted at the same station as Special Judge, CBI, Addl. Court No.1, Assam, Chandmari, Guwahati, vice Smti Soneka Bora retiring on 31.01.2020 on superannuation.

Shri Ali will hand over charge of his Court and Office to the Special Judge, CBI, Addl. Court No.3, Assam, Chandmari, Guwahati and join his new assignment on 31.01.2020.

No.HC.VII-39/2019/ **7452** /A. Shri Murtaza Ahmed Choudhury, District and Sessions Judge, Lakhimpur, North Lakhimpur, is transferred and posted as Member, MACT, Barpeta, vice Shri Biswajit Chakraborty transferred.

Shri Choudhury will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Fast Track Court, Lakhimpur, North Lakhimpur and proceed to join his new assignment on 31.01.2020.

No.HC.VII-39/2019/ **7453** /A. Shri Mahmud Ahmed, Special Judge, CBI & NIA, Assam, Guwahati, is posted at the same station i.e. Guwahati, as Presiding Officer, STAT, Assam & Member, MACT, No.1, Kamrup, Guwahati, vice Shri Susil Kumar Sarma retiring on 31.12.2019 on superannuation.

Shri Ahmed will hand over charge of his Court and Office to the Special Judge, CBI, Addl. Court No.1, Assam, Chandmari, Guwahati and join his new assignment on 31.12.2019.

No.HC.VII-39/2019/ **7454** /A. Shri Pranjal Das, District and Sessions Judge, Morigaon, is transferred and posted as Special Judge, CBI & NIA, Assam, Guwahati, vice Shri Mahmud Ahmed posted at the same station.

Shri Das will hand over charge of his Court and Office, on or before 31.12.2019, to the senior Judicial Officer available at Morigaon and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ **7455** /A. In anticipation of his release from the Judicial Department, Govt. of Assam, Shri Sanjeev Kumar Sharma, L.R.-cum-Commissioner & Secretary to the

  
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Govt. of Assam, Judicial Department, Dispur, is transferred and posted as District and Sessions Judge, Golaghat, vice Shri Satyajit Khound transferred.

Shri Sharma will hand over charge of his Office, on or before 31.01.2020, to the senior Officer in the Judicial Department and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7456 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to release Shri Raktim Duarah from the post of Registrar-cum-Principal Secretary to Hon'ble the Chief Justice and appoint him as Registrar General, Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Robin Phukan transferred.

Shri Duarah will hand over charge of his Office to Shri Kuntal Sharma Pathak, Registrar-cum- Principal Secretary to Hon'ble the Chief Justice designate and join his new assignment immediately.


No.HC.VII-39/2019 / 7457 /A. Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Gautam Baruah, Special Judge, Assam, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Vigilance), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Mridul Kumar Kalita transferred.

Shri Baruah will hand over charge of his Court and Office to the Special Judge, CBI & NIA, Assam, Guwahati and join his new assignment on 31.01.2020.

No.HC.VII-39/2019 / 7458 /A. Smti Susmita Phukan Khound, District and Sessions Judge, Dibrugarh, is transferred and posted as District and Sessions Judge, Lakhimpur, North Lakhimpur, vice Shri Murtaza Ahmed Choudhury transferred.

Smti Phukan Khound will hand over charge of her Court and Office, on or before 31.01.2020, to the Civil Judge & Asstt. Sessions Judge, Dibrugarh and proceed to join at her new place of posting immediately.

No.HC.VII-39/2019 / 7459 /A. In anticipation of his appointment, Shri Aparesh Chakravarty, District and Sessions Judge, Kamrup (M), Guwahati, is transferred and posted as L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, vice Shri Sanjeev Kumar Sharma transferred.

  
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Shri Chakravarty will hand over charge of his Court and Office, on or before 31.01.2020, to the senior Addl. District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-39/2019/ 7460 /A. Smti Mitali Thakuria, District and Sessions Judge, Kokrajhar, is transferred and posted as District and Sessions Judge, Kamrup (M), Guwahati, vice Shri Aparesh Chakravarty transferred.

Smti Thakuria will hand over charge of her Court and Office, on or before 31.01.2020, to the Addl. District and Sessions Judge, Fast Track Court, Kokrajhar and proceed to join at her new place of posting immediately.

No.HC.VII-39/2019/ 7461 /A. On his release from the Registry of the Gauhati High Court, Guwahati, Shri Mridul Kumar Kalita, Registrar (Vigilance), Gauhati High Court, Guwahati, is transferred and posted as District and Sessions Judge, Nagaon, vice Smti Rita Kar transferred.

Shri Kalita will hand over charge of his Office, on 31.01.2020, to Shri Gautam Baruah, Registrar (Vigilance) designate, Gauhati High Court, Guwahati and proceed to join his new assignment.

No.HC.VII-39/2019/ 7462 /A. Shri Satyajit Khound, District and Sessions Judge, Golaghat, is transferred and posted as Special Judge, CBI, Addl. Court No.2, Assam, Chandmari, Guwahati, vice Shri Imtiaz Ali posted at the same station.

Shri Khound will hand over charge of his Court and Office, on or before 31.01.2020, to the Addl. District and Sessions Judge, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7463 /A. Shri Binod Kumar Chetri, District and Sessions Judge, Bongaigaon, is transferred and posted as District and Sessions Judge, Dibrugarh, vice Smti Susmita Phukan Khound transferred.

Shri Chetri will hand over charge of his Court and Office, on or before 31.01.2020, to the senior Judicial Officer at the station and proceed to join at his new place of posting immediately.

No.HC.VII-39/2019/ 7464 /A. Shri Sunil Kumar Poddar, District and Sessions Judge, Sivasagar, is transferred and posted as District and Sessions Judge, Morigaon, vice Shri Pranjal Das transferred.

  
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Shri Poddar will hand over charge of his Court and Office, on or before 31.12.2019, to the Civil Judge & Asstt. Sessions Judge, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7465 /A. Smti Rita Kar, District and Sessions Judge, Nagaon, is transferred and posted as District and Sessions Judge, Kokrajhar, vice Smti Mitali Thakuria transferred.

Smti Kar will hand over charge of her Court and Office, on or before 31.01.2020, to the Civil Judge & Asstt. Sessions Judge, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7466 /A. In anticipation of his release from the Assam State Legal Services Authority by the Govt., Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati, is transferred and posted as District and Sessions Judge, Bongaigaon, vice Shri Binod Kumar Chetri transferred.

Shri Sarma will hand over charge of his Office, on or before 31.01.2020, to the senior Officer of the Assam State Legal Services Authority, Guwahati and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7467 /A. Shri Utpal Prasad, District and Sessions Judge, Karimganj, is transferred and posted as District and Sessions Judge, Chirang, Kajalgaon, vice Shri Dibya Jyoti Mahanta transferred.

Shri Prasad will hand over charge of his Court and Office, on or before 31.01.2020, to the senior Judicial Officer at the station and proceed to join at his new place of posting immediately.

No.HC.VII-39/2019/ 7468 /A. Smti Suchandra Bhattacharjee, Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Karimganj, vice Shri Utpal Prasad transferred.

Smti Bhattacharjee will hand over charge of her Court and Office, on or before 31.01.2020, to the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7469 /A. Shri Biswajit Chakraborty, Member, MACT, Barpeta, is transferred and posted as District and Sessions Judge, Dhemaji, vice Shri Sutham Das retiring on 31.01.2020 on superannuation.

  
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Shri Chakraborty will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment on 31.01.2020.

No.HC.VII-39/2019 / 7470 /A. Shri Chandan Das, District and Sessions Judge, Baksa, Mushalpur, is transferred and posted as District and Sessions Judge, Tinsukia, vice Shri Parthiv Jyoti Saikia elevated as Addl. Judge, Gauhati High Court, Guwahati.

Shri Das will hand over charge of his Court and Office to the Addl. District and Sessions Judge, Baksa, Mushalpur and proceed to join at his new place of posting immediately.

No.HC.VII-39/2019 / 7471 /A. Shri Thaneswar Kalita, Member, MACT, No.3, Kamrup (M), Guwahati, is transferred and posted as District and Sessions Judge, Dhubri, vice Shri Dipak Thakuria transferred.

Shri Kalita will hand over charge of his Court and Office, on or before 31.01.2020, to the Member, MACT, No.2, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7472 /A. Shri Dipak Thakuria, District and Sessions Judge, Dhubri, is transferred and posted as Special Judge, Assam, Guwahati, vice Shri Gautam Baruah transferred.

Shri Thakuria will hand over charge of his Court and Office, on or before 31.01.2020, to the Addl. District and Sessions Judge, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7473 /A. Shri Dibya Jyoti Mahanta, District and Sessions Judge, Chirang, Kajalgaon, is transferred and posted as Member, MACT, No.3, Kamrup (M), Guwahati, vice Shri Thaneswar Kalita transferred.

Shri Mahanta will hand over charge of his Court and Office, on or before 31.01.2020, to the Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7474 /A. Shri Madhurjya Narayan, District and Sessions Judge, Jorhat, is transferred and posted as District and Sessions Judge, Sivasagar, vice Shri Sunil Kumar Poddar transferred.

Shri Narayan will hand over charge of his Court and Office, on or before 31.12.2019, to the Addl. District and Sessions Judge, Jorhat and proceed to join at his new place of posting immediately.

  
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No.HC.VII-39/2019 / 7475 /A. Shri Abdul Hakim, Addl. District and Sessions Judge, Fast Track Court, Tinsukia, is transferred and posted as District and Sessions Judge, Karbi Anglong, Diphu, vice Shri Amir Uddin Ahmed retiring on 29.02.2020 on superannuation.

Shri Hakim will hand over charge of his Court and Office to the District and Sessions Judge, Tinsukia and proceed to join his new assignment on 29.02.2020.

No.HC.VII-39/2019 / 7476 /A. Shri Aminur Rahman, Addl. District and Sessions Judge, Nagaon, is transferred and posted as District and Sessions Judge, Baksa, Mushalpur, vice Shri Chandan Das transferred.

Shri Rahman will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7477 /A. Smti Shabnom Choudhury, Addl. District and Sessions Judge, Fast Track Court, Nagaon, is transferred and posted as Principal Judge, Family Court, No.2, Kamrup (M), Guwahati, vice Smti Suchandra Bhattacharjee transferred.

Smti Choudhury will hand over charge of her Court and Office, on or before 31.01.2020, to the Civil Judge & Asstt. Sessions Judge, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-39/2019 / 7478 /A. Shri Chatra Bhukhon Gogoi, Addl. District and Sessions Judge, Barpeta, is transferred and posted as District and Sessions Judge, Udalguri, vice Shri Prasanta Saikia retiring on 29.02.2020 on superannuation.

Shri Gogoi will hand over charge of his Court and Office to the District and Sessions Judge, Barpeta and proceed to join his new assignment on 29.02.2020.

No.HC.VII-39/2019 / 7479 /A. Shri Sanjay Hazarika, Addl. District and Sessions Judge, Goalpara, is transferred and posted as Addl. District and Sessions Judge, Barpeta, vice Shri Chatra Bhukhon Gogoi transferred.

Shri Hazarika will hand over charge of his Court and Office, on or before 29.02.2020, to the District and Sessions Judge, Goalpara and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7480 /A. Smti Roushan Ara Rahman, Addl. District and Sessions Judge, Nagaon, is transferred and posted as Principal Judge, Family Court, No.3, Kamrup (M), Guwahati, the post being created by the Govt., vide letter No. JDJ.125/2011/21 dated 21.09.2011.

  
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Smti Rahman will hand over charge of her Court and Office to the Civil Judge & Asstt. Sessions Judge, Nagaon and proceed to join her new assignment on the day of inauguration of the Court, which will be notified later on.

No.HC.VII-39/2019 / 7481 /A.Smti Mallika Dutta, Addl. District and Sessions Judge, Fast Track Court, Dibrugarh, is transferred and posted as Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati, vice Smti Kanchan Newar transferred.

Smti Dutta will hand over charge of her Court and Office, on or before 31.01.2020, to the Civil Judge & Asstt. Sessions Judge, Dibrugarh and proceed to join at her new place of posting immediately.

No.HC.VII-39/2019 / 7482 /A.Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to appoint Shri Romen Baruah, Addl. District and Sessions Judge, Sonitpur, Tezpur, an Officer in Grade-I of the Assam Judicial Service, as Registrar (Administration), Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Shri Kuntal Sharma Pathak posted at the same station.

Shri Baruah will hand over charge of his Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7483 /A. In anticipation of appointment, Shri Nayan Shankar Baruah, Addl. District and Sessions Judge, Fast Track Court, Dibrugarh, is recommended for appointment as Member-Secretary, Assam State Legal Services Authority, Guwahati, vice Shri Satya Nath Sarma transferred.

Shri Baruah will hand over charge of his Court and Office, on or before 31.01.2020, to the Civil Judge & Asstt. Sessions Judge, Dibrugarh and proceed to join at his new assignment immediately.

No.HC.VII-39/2019 / 7484 /A. Smti Kanchan Newar, Addl. District and Sessions Judge, Fast Track Court, No.3, Kamrup (M), Guwahati, is transferred and posted as Addl. District and Sessions Judge, Nagaon, Fast Track Court, Nagaon, vice Smti Shabnom Choudhury transferred.

Smti Newar will hand over charge of her Court and Office, on or before 31.01.2020, to the senior Addl. District and Sessions Judge, Kamrup (M), Guwahati and proceed to join at her new place of posting immediately.

No.HC.VII-39/2019 / 7485 /A.Hon'ble the Chief Justice of the Gauhati High Court, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to

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appoint Shri Kuntal Sharma Pathak, Registrar (Administration), Gauhati High Court, Guwahati, an Officer in Grade-I of the Assam Judicial Service, as Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, in his Grade pay plus other allowances as admissible under the Rules with effect from the date of assuming charge, vice Raktim Duarah posted at the same station.

Shri Sharma Pathak will hand over charge of his Office to Shri Romen Baruah, Registrar (Administration) designate and join his new assignment immediately.

No.HC.VII-39/2019/ 7486 /A. Shri Biprajit Roy, Addl. District and Sessions Judge, Fast Track Court, Sivasagar, is transferred and posted as Addl. District and Sessions Judge, Chirang, Kajalgaon, the post being created by the Govt., vide letter No.JDJ (E)-149/2005/11 dated 31.03.2007.

Shri Roy will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7487 /A. Shri Pijush Pratim Bairagi, Addl. District and Sessions Judge, Fast Track Court, No.4, Kamrup (M), Guwahati, is transferred and posted as Addl. District and Sessions Judge, Nagaon, vice Shri Aminur Rahman transferred.

Shri Bairagi will hand over charge of his Court and Office, on or before 31.01.2020, to the senior Addl. District and Sessions Judge, Kamrup (M), Guwahati and proceed to join at his new place of posting immediately.

No.HC.VII-39/2019/ 7488 /A. In exercise of the power conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, as the Sessions Judge of the Sessions Division/ jurisdiction with Head-quarter as shown below against their names to exercise such powers within the local limits of their respective jurisdiction with effect from the date of assuming charges as such:-

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Shri Satya Nath Sarma	Bongaigaon	Bongaigaon
2.	Smti Suchandra Bhattacharjee	Karimganj	Karimganj
3.	Shri Biswajit Chakraborty	Dhemaji	Dhemaji
4.	Shri Thaneswar Kalita	Dhubri	Dhubri
5.	Shri Abdul Hakim	Karbi Anglong	Diphu
6.	Shri Aminur Rahman	Baksa	Mushalpur
7.	Shri Chatra Bhukhon Gogoi	Udalguri	Udalguri

  
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No.HC.VII-39/2019 / 7486 /A. Shri Anil Kumar Basfor, Civil Judge & Asstt. Sessions Judge, Goalpara, is transferred and posted as Chief Judicial Magistrate, Morigaon, vice Shri Nilkamal Das transferred.

Shri Basfor will hand over charge of his Court and Office to the District and Sessions Judge, Goalpara and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7487 /A. Shri Joydev Koch, Secretary, District Legal Services Authority, Golaghat, is transferred and posted as Chief Judicial Magistrate, Barpeta, vice Smti Tripti Ari transferred.

Shri Koch will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority and proceed to join at his new place of posting immediately.

No.HC.VII-39/2019 / 7488 /A. Smti Gitali Rabha, Deputy Secretary, Assam State Legal Services Authority, Guwahati, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.2, Kamrup (M), Guwahati, vice Smti Monmee Sarma already transferred.

Smti Rabha will hand over charge of her Office to the senior Officer of the Assam State Legal Services Authority and join her new assignment immediately.

No.HC.VII-39/2019 / 7489 /A. Smti Sabeena Mazumdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Morigaon vice Smti. Mili Hussain transferred.

Smti Mazumdar will hand over charge of her Office to the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-39/2019 / 7490 /A. Shri Anurag Jintoo Borah, Secretary, District Legal Services Authority, Morigaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar, vice Shri Naguib Ahmed transferred.

Shri Borah will hand over charge of his Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7491 /A. Smti Tripti Ari, Chief Judicial Magistrate, Barpeta, is transferred and posted as Deputy Secretary, Assam State Legal Services Authority, Guwahati, vice Smti Gitali Rabha transferred.

  
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Smti Ari will hand over charge of her Office to the Addl. Chief Judicial Magistrate, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-39/2019 / 7492 /A. Smti Mili Hussain, Civil Judge & Asstt. Sessions Judge, Morigaon, is transferred and posted as Counsellor, Family Court, Cachar, Silchar, vice Shri Ranjan Brahma transferred.

Smti Hussain will hand over charge of her Court and Office to the senior Judicial Officer at the station and proceed to join her new assignment immediately.

No.HC.VII-39/2019 / 7493 /A. Shri Nur Muhammad Abdullah Ahmed, Civil Judge & Asstt. Sessions Judge, Udalguri, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Karimganj, vice Shri Abdul Kader transferred.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Udalguri and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7494 /A. Shri Narayan Kuri, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, is transferred and posted as Secretary, District Legal Services Authority, Golaghat, vice Shri Joydev Koch transferred.

Shri Kuri will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7495 /A. Shri Nilkamal Das, Chief Judicial Magistrate, Morigaon, is transferred and posted as Secretary, District Legal Services Authority, Goalpara, vice Smti Chitra Rani Saikia posted at the same station.

Shri Das will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7496 /A. Shri Abdul Kader, Civil Judge & Asstt. Sessions Judge, Karimganj, is transferred and posted as Secretary, District Legal Services Authority, Dima Hasao, Haflong, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Shri Kader will hand over charge of his Court and Office to the District and Sessions Judge, Karimganj and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7497 /A. Shri Mishbahul Hassan Ansari, Chief Judicial Magistrate, Cachar, Silchar, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Karbi Anglong, Diphu, the post being created by the Govt., vide letter No.JDJ(E).260/2010/26 dated 03.10.2012.

Shri Ansari will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

  
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No.HC.VII-39/2019/ 7498 /A. Smti Chitra Rani Saikia, Secretary, District Legal Services Authority, Goalpara, is posted at the same station i.e. Goalpara, as Civil Judge & Asstt. Sessions Judge, vice Shri Anil Kumar Basfor transferred.

Smti Saikia will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Goalpara and join her new assignment immediately.

No.HC.VII-39/2019/ 7499 /A. Shri Akhtabul Ala, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, is transferred and posted as Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, vice Shri Narayan Kuri transferred.

Shri Ala will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7500 /A. Shri Abdus Sattar, Addl. Chief Judicial Magistrate, Jorhat, is transferred and posted as Secretary, District Legal Services Authority, Biswanath, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Shri Sattar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7501 /A. Shri Naguib Ahmed, Civil Judge & Asstt. Sessions Judge, No.2, Cachar, Silchar is transferred and posted as Secretary, District Legal Services Authority, Karbi Anglong, Diphu, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Shri Ahmed will hand over charge of his Court and Office to the District and Sessions Judge, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7502 /A. Smti Moitri Deka Doloi, Addl. Chief Judicial Magistrate, Dibrugarh, is transferred and posted as Secretary, District Legal Services Authority, Kamrup, Amingaon, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Smti Deka Doloi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7503 /A. Smti Leena Doley, Addl. Chief Judicial Magistrate, Bongaigaon, is transferred and posted as Secretary, District Legal Services Authority, Majuli, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Smti Doley will hand over charge of her Court and Office to the Chief Judicial Magistrate, Bongaigaon and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7504 /A. Shri Ajoy Kumar Basumatary, Addl. Chief Judicial Magistrate, Kokrajhar, is transferred and posted as Counsellor, Family Court, No.1, Kamrup (M), Guwahati, vice Smti Sabeena Mazumdar transferred.

  
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Shri Basumatary will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kokrajhar and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7505 /A. Shri Motilal Das, Addl. Chief Judicial Magistrate, Barpeta, is transferred and posted as Secretary, District Legal Services Authority, South Salmara, Mankachar, Hatsingimari, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Shri Das will hand over charge of her Court and Office to the Chief Judicial Magistrate, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7506 /A. Shri Ranjan Brahma, Counsellor, Family Court, Cachar, Silchar, is transferred and posted as Chief Judicial Magistrate, Cachar, Silchar, vice Shri Mishbahul Ansari transferred.

Shri Brahma will hand over charge of his Court and Office to the Principal Judge, Family Court, Cachar, Silchar and join his new assignment immediately.

No.HC.VII-39/2019/ 7507 /A. Smti Pronita Morang, Secretary, District Legal Services Authority, Nagaon, is transferred and posted as Secretary, District Legal Services Authority, Hojai, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Smti Morang will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7508 /A. Shri Nikunja Boro, Addl. Chief Judicial Magistrate, Dhubri, is transferred and posted as Secretary, District Legal Services Authority, Chirang, Kajalgaon, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Shri Boro will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhubri and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7509 /A. Smti Chetana Khanikar, Addl. Chief Judicial Magistrate, Tinsukia, is transferred and posted as Secretary, District Legal Services Authority, Charaideo, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Smti Khanikar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7510 /A. Shri Dewan Mubasshir Hussain, Addl. Chief Judicial Magistrate, Nalbari, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Baksa, Mushalpur, the post being created by the Govt., vide letter No.JDJ(E)-149/2005/11 dated 31.03.2007.

Shri Hussain will hand over charge of his Court and Office to the Chief Judicial Magistrate, Nalbari and proceed to join his new assignment immediately.

  
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No.HC.VII-39/2019/ 7511 /A. Smti Syeda Farida Afzal Zinnat, Addl. Chief Judicial Magistrate, Sivasagar, is transferred and posted as Secretary, District Legal Services Authority, Morigaon, vice Shri Anurag Jintoo Borah transferred.

Smti Zinnat will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7512 /A. Smti Nilakshi Lahkar, Addl. Chief Judicial Magistrate, Udalguri, is posted at the same station i.e. Udalguri, as Civil Judge & Asstt. Sessions Judge, Udalguri, vice Shri Nur Muhammad Abdullah Ahmed transferred.

Smti Lahkar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Udalguri and join her new assignment immediately.

No.HC.VII-39/2019/ 7513 /A. Smti Monalissa Das, Addl. Chief Judicial Magistrate, Nagaon, is posted at the same station i.e. Nagaon as Secretary, District Legal Services Authority, vice Smti Pronita Morang transferred.

Smti Das will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7514 /A. Shri Rahul Medhi, Addl. Chief Judicial Magistrate, Dhemaji, is transferred and posted as Secretary, District Legal Services Authority, West Karbi Anglong, Hamren, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Shri Medhi will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dhemaji and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7515 /A. Smti Sonamoni Chanda, Addl. Chief Judicial Magistrate, Goalpara, is transferred and posted as Secretary, District Legal Services Authority, Baksa, Mushalpur, the post being created by the Govt., vide letter No.LGL.141/2018/75 dated 19.08.2019.

Smti Chanda will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7516 /A. Smti Subhadra Acharyya, Addl. Chief Judicial Magistrate, Morigaon, is transferred and posted as Counsellor, Family Court, No.3, Kamrup (M), Guwahati, the post being created by the Govt., vide letter No. JDJ.319/2012/19 dated 21.11.2013.

Smti Chanda will hand over charge of her Court and Office to the Chief Judicial Magistrate, Morigaon and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7517 /A. In exercise of the powers conferred under Sub-Section (3) Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to

  
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post them on transfer as Civil Judge & Asstt. Sessions Judge of the District and Sessions Division with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Smti Gitali Rabha	Kamrup (M)	Guwahati
2.	Smti Sabeena Mazumdar	Morigaon	Morigaon
3.	Smti Chitra Rani Saikia	Goalpara	Goalpara
4.	Shri Dewan Mubasshir Hussain	Baksa	Mushalpur
5.	Smti Nilakshi Lahkar	Udalguri	Udalguri

No.HC.VII-39/2019/ 7518 /A. In exercise of the powers conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/Station
1.	Shri Akhtabul Ala	Lakhimpur	North Lakhimpur
2.	Shri Ranjan Brahma	Cachar	Silchar

No.HC.VII-39/2019/ 7519 /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003.

#### **Name of the Officers**

1. Shri Saleh Ahammad, Sub-Divisional Judicial Magistrate (M), Margherita
2. Smti Jharna Saikia, Sub-Divisional Judicial Magistrate (M), Bajali
3. Smti Syeda Sabina Afzal Zinnat, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
4. Smti Aklima Begum, Sub-Divisional Judicial Magistrate (M), Nazira
5. Shri Chinmoy Barua, Sub-Divisional Judicial Magistrate (M), Gossaigaon
6. Smti Sagarika Borpujari, Sub-Divisional Judicial Magistrate (M), Sarupathar
7. Smti Jayashree Bora, Sub-Divisional Judicial Magistrate (M), Sonari
8. Smti Pooja Sinha, Sub-Divisional Judicial Magistrate (M), Gohpur
9. Smti Priyanka Hazarika Nair, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali
10. Shri Nayanjyoti Choudhury, Sub-Divisional Judicial Magistrate (M), Abhayapuri
11. Shri Dhiraj Kumar Kalita, Sub-Divisional Judicial Magistrate (M), Lakhimpur
12. Smti Sutapa Bhusan, Sub-Divisional Judicial Magistrate (M), Titabar
13. Shri Debasish Kashyap, Sub-Divisional Judicial Magistrate (M), Chapakhowa

  
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14. Shri Chinmoy Baruah, Sub-Divisional Judicial Magistrate (M), Hojai
15. Smti Juma Sinha, Sub-Divisional Judicial Magistrate (M), Bilasipara
16. Smti Bijaya Khakhlari, Sub-Divisional Judicial Magistrate (M), Jonai
17. Smti Sorbani Bhattacharjee, Sub-Divisional Judicial Magistrate (M), Dhakuakhana

No.HC.VII-39/2019/ 7520 /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such.

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Saleh Ahammad	Addl. Chief Judicial Magistrate, Nagaon, vice Smti Monalissa Das posted at the same station	Nagaon
2.	Smti Jharna Saikia	Addl. Chief Judicial Magistrate, Barpeta, vice Shri Motilal Das transferred	Barpeta
3.	Smti Syeda Sabina Afzal Zinnat	Addl. Chief Judicial Magistrate, Goalpara, vice Smti Sonamoni Chanda transferred	Goalpara
4.	Smti Aklima Begum	Addl. Chief Judicial Magistrate, Sivasagar, vice Smti Syeda Farida Afzal Zinnat transferred	Sivasagar
5.	Shri Chinmoy Barua	Addl. Chief Judicial Magistrate, Kokrajhar, vice Shri Ajoy Kumar Basumatary transferred	Kokrajhar
6.	Smti Sagarika Borpujari	Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, vice Shri Akhtabul Ala transferred	Kamrup (M)
7.	Smti Jayashree Bora	Addl. Chief Judicial Magistrate, Dibrugarh, vice Smti Moitri Deka Doloi transferred	Dibrugarh
8.	Smti Pooja Sinha	Addl. Chief Judicial Magistrate, Jorhat, vice Shri Abdus Sattar transferred	Jorhat
9.	Smti Priyanka Hazarika Nair	Addl. Chief Judicial Magistrate, Chirang, Kajaigaon, the post being created by the Govt., vide letter No.JDJ(E)-149/2005/11 dated 31.03.2007.	Chirang

  
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10.	Shri Nayanjyoti Choudhury	Addl. Chief Judicial Magistrate, Bongaigaon, vice Smti Leen Doley transferred	Bongaigaon
11.	Shri Dhiraj Kumar Kalita	Addl. Chief Judicial Magistrate, Udalguri, vice Smti Nilakshi Lahkar transferred	Udalguri
12.	Smti Sutapa Bhusan	Addl. Chief Judicial Magistrate, Dima Hasao, Haflong, the post being created by the Govt., vide letter No.JDJ(E).260/2010/26 dated 03.10.2012.	Dima Hasao
13.	Shri Debasish Kashyap	Addl. Chief Judicial Magistrate, Tinsukia, vice Smti Chetana Khanikar transferred	Tinsukia
14.	Shri Chinmoy Baruah	Addl. Chief Judicial Magistrate, Morigaon, vice Smti Subhadra Acharyya transferred	Morigaon
15.	Smti Juma Sinha	Addl. Chief Judicial Magistrate, Dhubri, vice Shri Nikunja Boro transferred	Dhubri
16.	Smti Bijaya Khakhlan	Addl. Chief Judicial Magistrate, Dhemaji, vice Shri Rahul Medhi transferred	Dhemaji
17.	Smti Sorbani Bhattacharjee	Addl. Chief Judicial Magistrate, Nalbari, vice Shri Dewan Mubasshir Hussain transferred	Nalbari

No.HC.VII-39/2019/ 7521 /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
	Shri Saleh Ahammad	Nagaon	Nagaon
2.	Smti Jharna Saikia	Barpeta	Barpeta
3.	Smti Syeda Sabina Afzal Zinnat	Goalpara	Goalpara
4.	Smti Aklima Begum	Sivasagar	Sivasagar
5.	Shri Chinmoy Barua	Kokrajhar	Kokrajhar

  
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6.	Smti Sagarika Borpujari	Kamrup (M)	Guwahati
7.	Smti Jayashree Bora	Dibrugarh	Dibrugarh
8.	Smti Pooja Sinha	Jorhat	Jorhat
9.	Smti Priyanka Hazarika Nair	Chirang	Kajalgaon
10.	Shri Nayanjyoti Choudhury	Bongaigaon	Bongaigaon
11.	Shri Dhiraj Kumar Kalita	Udalguri	Udalguri
12.	Smti Sutapa Bhusan	Dima Hasao	Haflong
13.	Shri Debasish Kashyap	Tinsukia	Tinsukia
14.	Shri Chinmoy Baruah	Morigaon	Morigaon
15.	Smti Juma Sinha	Dhubri	Dhubri
16.	Smti Bijaya Khakhlari	Dhemaji	Dhemaji
17.	Smti Sorbani Bhattacharjee	Nalbari	Nalbari

No.HC.VII-39/2019 / 7522 /A. Smti Arpita Kar, Sub-Divisional Judicial Magistrate (S), Udalguri, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Hojai, vice Shri Chinmoy Baruah transferred on promotion.

Smti Kar will hand over charge of her Court and Office to the Chief Judicial Magistrate, Udalguri and proceed to join her new assignment immediately.

No.HC.VII-39/2019 / 7523 /A. Shri Uttam Chetri, Sub-Divisional Judicial Magistrate (S), No.2, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati as as Sub-Divisional Judicial Magistrate (S),No.1, vice Smti Syeda Sabina Afzal Zinnat transferred on promotion.


Shri Chetri will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-39/2019 / 7524 /A. Shri Sandeep Kaushik, Sub-Divisional Judicial Magistrate (S), Bongaigaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Titabar, vice Smti Sutapa Bhusan transferred on promotion.

Shri Kaushik will hand over charge of his Court and Office to the Chief Judicial Magistrate, Bongaigaon and proceed to join his new assignment immediately.

No.HC.VII-39/2019 / 7525 /A. Shri Lohit Kumar Sarmah, Sub-Divisional Judicial Magistrate (S), Morigaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Chapakhowa, vice Shri Debasish Kashyap transferred on promotion.

Shri Sarmah will hand over charge of his Court and Office to the Chief Judicial Magistrate, Morigaon and proceed to join his new assignment immediately.

  
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No.HC.VII-39/2019/ 7526 /A. Shri Jafar Md. Azizul Karim Tapadar, Sub-Divisional Judicial Magistrate (S), Dima Hasao, Haflong, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Lakhipur, vice Shri Dhiraj Kumar Kalita transferred on promotion.

Shri Tapadar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dima Hasao, Haflong and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7527 /A. Shri Baloram Kshetri, Sub-Divisional Judicial Magistrate (S), Sivasagar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Nazira, vice Smti Aklima Begum transferred on promotion.

Shri Kshetri will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sivasagar and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7528 /A. Shri Nirmal Kumar Laskar, Sub-Divisional Judicial Magistrate (S), Jorhat, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sarupathar, vice Smti Sagarika Borpujari transferred on promotion.

Shri Laskar will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7529 /A. Smti Munmee Neog, Sub-Divisional Judicial Magistrate (S), Goalpara, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Abhayapuri, vice Shri Nayanjyoti Choudhury transferred on promotion.

Smti Neog will hand over charge of her Court and Office to the Chief Judicial Magistrate, Goalpara and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7530 /A. Shri Achyutananda Saikia, Sub-Divisional Judicial Magistrate (S), Golaghat, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Sonari, vice Smti Jayashree Bora transferred on promotion.

Shri Saikia will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

No.HC.VII-39/2019/ 7531 /A. Smti Shalma Azaz, Sub-Divisional Judicial Magistrate (S), Nalbari, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Jonai, vice Smti Bijaya Khakhlari transferred on promotion.

Smti Azaz will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nalbari and proceed to join her new assignment immediately.

No.HC.VII-39/2019/ 7532 /A. Smti Surajita Trivedy, Sub-Divisional Judicial Magistrate (S), Barpeta, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Gossaigaon, vice Shri Chinmoy Barua transferred on promotion.

  
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